**SCHEDULE II**

**FORM B**

**PUBLIC ANNOUNCEMENT**

*(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BHASKAR SHRACHI ALLOYS LIMITED**

| | | |
|---|---|---|
| 1. | NAME OF THE CORPORATE DEBTOR | Bhaskar Shrachi Alloys Limited |
| 2. | DATE OF INCORPORATION OF CORPORATE DEBTOR | 19.04.1995 |
| 3. | AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED | RoC – Kolkata |
| 4. | CORPORATE IDENTITY NUMBER OF CORPORATE DEBTOR | L51109WB1995PLC071126 |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR | **Registered Office**<br>8/1 Middleton Row, Kolkata 700071.<br>**Work Address**<br>Raturia, Durgapur Waria Road, Angadpur, Dist. Burdawan, West Bengal 713215. |
| 6. | DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS | 29.04.2020 (180 Days ended on 24.03.2020) |
| 7. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR | 29.04.2020 |
| 8. | NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR | SAMIR AGARWAL<br>IBBI/IPA-001/IP-P00841/2017-2018/11425 |
| 9. | ADDRESS AND EMAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD | Suite #68, 6th Floor,<br>Chitrakoot Building, 230A,<br>A.J.C Bose Road, Kolkata- 700020.<br>Mobile No. : 9830335062<br>E-mail: agarwal.samir@gmail.com or<br>cirp.bhaskarshrachi@gmail.com |
| 10. | ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR | Suite #68, 6th Floor,<br>Chitrakoot Building, 230A,<br>A.J.C Bose Road, Kolkata- 700020.<br>Mobile No. : 9830335062<br>E-mail: agarwal.samir@gmail.com or<br>cirp.bhaskarshrachi@gmail.com |
| 11. | LAST DATE FOR SUBMISSION OF CLAIMS | 29.05.2020 |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the **commencement of liquidation of M/s Bhaskar Shrachi Alloys Limited on 29.04.2020.**

The stakeholders of Bhaskar Shrachi Alloys Ltd are hereby called upon to submit a proof of their **claims or updated claims on or before 29.05.2020** to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03.05.2020
Place: Kolkata

**SAMIR AGARWAL**
**Liquidator of Bhaskar Shrachi Alloys Ltd**
**IBBI/IPA-001/IP-P00841/2017-2018/11425**